

**HIGH COURT OF JAMMU AND KASHMIR
AT SRINAGAR**

(Through Video Conferencing)

EMG WP (Crl) No. 13-A/2020

Arif Nabi Mochi @ Kuk Mochi

..... Petitioner(s)

Through: -

Mr Sheikh Manzoor, Advocate *(On Video Conference from his residence in Srinagar)*

V/s

Union Territory of JK & Ors.

..... Respondent(s)

Through: -

Mr B. A. Dar, Sr. AAG *(On Voice Call from his residence in Srinagar)*

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge *(On Video Conference from Srinagar Wing)*

ORDER
20.05.2020

Mr Dar, learned Senior Additional Advocate General, seeks and is granted further two weeks' time for filing the Counter Affidavit with a copy in advance to the learned counsel for the petitioner, who shall, thereafter, be at liberty to file Rejoinder thereto within two weeks.

List for consideration on 29th of June, 2020.

Registry to send copy of this order to the learned appearing counsel for the parties through *e-mail*.

(Ali Mohammad Magrey)
Judge

SRINAGAR

May 20th, 2020

"TAHIR"